

1	2	3	4	5
5.	Chhattisgarh	0	3	0
6.	Delhi	0	0	0
7.	Goa	0	0	0
8.	Haryana	0	0	0
9.	Jharkhand	0	3	0
10.	Karnataka	5	0	0
11.	Kerala	14	2	0
12.	Madhya Pradesh	0	0	0
13.	Maharashtra	1	11	0
14.	Manipur	3	6	0
15.	Meghalaya	6	9	0
16.	Nagaland	0	0	0
17.	Odisha	10	8	0
18.	Punjab	0	0	0
19.	Tamil Nadu	5	2	0
20.	Telangana	0	0	0
21.	Tripura	0	2	0
22.	Uttar Pradesh	230	126	0
23.	Uttarakhand	0	0	0
24.	West Bengal	146	88	0
TOTAL		636	729	0

**Beneficiaries treated under Ayushman
Bharat Scheme**

263. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the beneficiaries actually treated under the Ayushman Bharat Yojana since its inception, State-wise;

(b) money actually disbursed to the establishments to treat patients for the said period, State-wise; and

(c) the premium paid since its inception, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Services at Ayushman Bharat-Health and Wellness Centres (AB-HWCs) are free and universal to all individuals residing in the service area. As per AB-HWC portal, state-wise details of footfalls and screening done for hypertension, diabetes and cancer as on 31.01.2020 is given in the Statement-I (*See below*).

As on 30.01.2020, the total number of authorised hospitalisations under Ayushman Bharat - Pradhan Manjri Jan Arogya Yojana (AB-PMJAY) is 79,86,811. The State/UT-wise details are given in the Statement-II (*See below*).

(b) As on 30.01.2020, the State/UT-wise amount disbursed to the hospitals by State Health Agencies/Insurance companies is given in the Statement-III (*See below*).

(c) Under AB-PMJAY, the State Governments have been given the flexibility to decide on the mode of implementation of the scheme. They can implement the scheme either through insurance companies, or directly through trust/society, or in a mixed mode. The central share of premium is paid based on a market determined rate in such States/UTs, where AB-PMJAY is implemented through insurance companies. In States/UTs, where the scheme is implemented in Trust/Society mode, the central share of funds are provided as per the actual expenditure. In both the cases, Central Share of premium is subject to upper ceiling of total premium per family per year.

As on 30.01.2020, the fund released to States/UTs for implementation of AB-PMJAY is as under -

I. Insurance mode = 258.09 crore

II. Mixed mode = 2052.94 crore

III. Trust mode = 1237.23 crore

State/UTs-wise details of fund released to States/UTs are given in Statement-IV.

Statement-I*State/UT-wise details of footfalls and screenings under AB-HWCs*

Sl. No.	State Name	Total Footfall	Total screening for hypertension	Total screening for diabetes	Total screening for oral cancer	Total screening for breast cancer	Total screening for cervical cancer
1	2	3	4	5	6	7	8
High Focus							
1.	Chhattisgarh	25,99,687	16,76,310	14,13,362	9,18,734	4,28,884	1,90,255
2.	Rajasthan	16,91,744	3,18,120	2,60,914	1,48,747	72,300	31,392
3.	Uttar Pradesh	1,09,12,622	20,04,313	14,50,223	5,77,664	1,72,344	74,473
4.	Odisha	90,16,009	16,92,113	14,71,331	10,96,036	4,15,993	2,06,447
5.	Madhya Pradesh	44,31,288	13,39,907	12,28,574	9,15,967	2,61,210	86,942
6.	Bihar	19,90,930	1,34,795	66,249	6,486	3,395	3,063
7.	Jharkhand	5,38,463	1,09,529	61,429	34,242	19,842	5,725
8.	Uttarakhand	3,68,235	1,28,056	1,02,965	66,601	37,408	5,326
Non High Focus							
9.	Tamil Nadu	50,21,722	73,40,118	55,42,402	3,43,978	23,67,073	18,31,439
10.	Haryana	29,91,090	3,84,675	3,30,730	2,06,582	1,06,409	34,321
11.	Maharashtra	33,55,694	32,51,545	31,09,664	25,34,192	10,91,960	6,46,269
12.	Karnataka	49,38,835	5,95,876	5,53,040	2,33,422	35,163	12,108
13.	West Bengal	11,016	5,30,571	4,29,304	1,15,474	60,067	14,673
14.	Punjab	8,60,578	7,17,213	4,15,212	2,13,126	1,52,241	59,406
15.	Gujarat	1,03,21,731	20,73,231	20,50,585	14,57,768	7,04,234	6,06,720
16.	Andhra Pradesh	1,54,53,028	24,19,643	22,22,728	16,36,606	8,15,909	7,92,918
17.	Kerala	66,56,074	2,44,475	1,06,166	4,411	836	1,249
18.	Jammu and Kashmir	2,48,190	76,467	73,475	45,297	15,694	2,329
19.	Telangana	20,59,122	43,82,649	42,46,168	42,90,075	22,75,808	17,41,844
20.	Himachal Pradesh	7,66,065	3,08,824	1,69,780	52,823	22,079	10,841
21.	Goa	2,53,858	10,354	9,281	8,357	4,375	2,651
Union Territories							
22.	Puducherry	18,07,119	33,858	28,350	20,182	6,300	1,304

1	2	3	4	5	6	7	8
23.	Daman and Diu	1,49,364	1,45,287	1,44,094	1,19,285	41,928	12,942
24.	Andaman and Nicobar Islands	2,12,577	11,909	11,360	10,790	5,974	2,963
25.	Delhi	0	0	0	0	0	0
26.	Chandigarh	1,20,349	22,532	20,830	5,023	2,397	1,482
27.	Lakshadweep	0	0	0	0	0	0
28.	Dadra and Nagar Haveli	1,25,554	27,218	26,255	24,973	15,401	15,017
North East							
29.	Tripura	2,50,143	45,288	38,589	26,467	12,424	9,427
30.	Assam	21,02,024	7,24,472	6,43,200	6,24,433	3,28,622	4,384
31.	Meghalaya	1,70,463	33,590	28,916	26,800	17,469	1,262
32.	Arunachal Pradesh	20,275	7,951	6,892	3,515	1,744	215
33.	Manipur	66,050	36,637	32,877	28,577	18,679	5,379
34.	Mizoram	35,775	5,789	2,467	1,284	939	141
35.	Nagaland	44,994	7,143	3,455	0	0	0
36.	Sikkim	96,954	19,173	18,970	18,543	7,940	1,801
GROUP							
37.	Ladakh	29,851	0	0	0	0	0
		8,97,17,473	3,08,59,631	2,63,19,837	1,58,16,460	95,23,041	64,16,708

Source: AB-HWCportal [31.01.2020 (1200hrs)]

Statement-II

*State/UT-wise authorised hospitalisations under Ayushman Bharat-Pradhan Mantri
Jan Arogya Yojana (As on 30.01.2020)*

State/UT	No. of Hospital Admissions
1	2
Andaman and Nicobar Islands	123
Andhra Pradesh	6,07,275
Arunachal Pradesh	1,614
Assam	1,11,372
Bihar	1,55,240

1	2
Chandigarh	3,169
Chhattisgarh	7,90,096
Dadra and Nagar Haveli	27,208
Daman and Diu	9,747
Goa	10,082
Gujarat	12,58,303
Haryana	86,416
Himachal Pradesh	50,338
UT of Jammu and Kashmir and UT of Ladakh	60,434
Jharkhand	4,48,040
Karnataka	5,15,645
Kerala	8,11,463
Lakshadweep	1
Madhya Pradesh	2,69,479
Maharashtra	2,88,676
Manipur	11,525
Meghalaya	1,04,196
Mizoram	31,043
Nagaland	8,075
Puducherry	636
Punjab	1,30,651
Rajasthan	7,04,401
Sikkim	948
Tamil Nadu	9,91,571
Tripura	51,124
Uttar Pradesh	3,01,416
Uttarakhand	1,28,868
West Bengal	17,636
GRAND TOTAL	79,86,811

Statement-III

*State/UT-wise details of amount paid to hospitals under
AB-PMJAY(as on 30.01.2020)*

State/UT	State/UT-wise Claims Paid Amount
1	2
Andaman and Nicobar Islands	32,200
Andhra Pradesh	6,19,02,04,778
Arunachal Pradesh	76,49,400
Assam	94,50,91,113
Bihar	90,48,48,938
Chandigarh	1,83,12,532
Chhattisgarh	4,24,50,48,945
Dadra And Nagar Haveli	10,81,43,294
Daman and Diu	4,61,88,028
Goa	3,53,669
Gujarat	19,11,89,93,532
Haryana	1,00,46,15,926
Himachal Pradesh	32,17,02,519
UT of Jammu and Kashmir and UT of Ladakh	24,48,06,029
Jharkhand	3,49,60,48,884
Karnataka	4,32,19,50,267
Kerala	2,62,31,28,966
Lakshadweep	-
Madhya Pradesh	2,31,05,46,977
Maharashtra	5,46,74,92,785
Manipur	13,59,06,956
Meghalaya	67,53,96,520
Mizoram	20,76,82,745

1	2
Nagaland	8,93,78,519
Puducherry	24,35,440
Punjab	91,39,39,110
Rajasthan	1,31,60,60,348
Sikkim	56,97,710
Tamil Nadu	13,52,20,61,458
Tripura	22,81,52,312
Uttar Pradesh	2,26,36,68,868
Uttarakhand	96,60,23,304
GRAND TOTAL	71,70,15,62,072

Statement-IV

*State/UT-wise release of grant in aid under AB-PMJAY
as on 30.01.2020*

Sl. No.	Name of States	Amount (in cr.) 2018-19	Amount (in cr.) 2019-2020
1	2	3	4
1.	Andaman and Nicobar Islands	0.15	0.41
2.	Andhra Pradesh	182.85	107.12
3.	Arunachal Pradesh	2.31	
4.	Assam	21.08	82.21
5.	Bihar	88.27	
6.	Chandigarh	0.68	1.50
7.	Chhattisgarh	217.43	62.77
8.	Dadra and Nagar Haveli	3.25	
9.	Daman and Diu	1.02	
10.	Goa	0.64	0.06
11.	Gujarat	77.50	212.33
12.	Haryana	26.81	50.36

1	2	3	4
13.	Himachal Pradesh	17.18	13.61
14.	Jammu and Kashmir	20.64	19.26
15.	Jharkhand	170.17	
16.	Karnataka	159.31	85.90
17.	Kerala	25.00	97.56
18.	Lakshadweep	0.00	
19.	Madhya Pradesh	72.57	84.60
20.	Maharashtra	266.32	162.03
21.	Manipur	7.18	7.18
22.	Meghalaya	15.57	14.78
23.	Mizoram	17.48	11.09
24.	Nagaland	4.72	
25.	Puducherry	1.52	
26.	Punjab	2.24	23.95
27.	Rajasthan	0.00	106.36
28.	Sikkim	1.03	
29.	Tamil Nadu	304.98	441.77
30.	Tripura	12.81	5.60
31.	Uttar Pradesh	85.01	100.28
32.	Uttarakhand	12.54	7.96
33.	West Bengal	31.28	
	Total	1849.55	1698.71

**Permission to medical colleges to appoint private
doctors to teach MBBS**

264. SHRI DHARMAPURI SRINIVAS:
SHRI T.G. VENKATESH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: